MESSAGE FROM THE LOK SABHA

THE ADVOCATES (AMENDMENT) BILL, 1962

SECRETARY: Sir, I have to report to the House tne following message received from the Lok Sabha, signed by the Secretary of tlie L.OK Sa ona:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha. I am directed to enclose herewith a copy of the Advocates (Amendment) Bill, 1962, as

passed by Lok Sabha at its sitting held on 28th March, 1962.

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI K. K. SHAH): The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on Thursday, the 29th March IMS.